

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal no. 19 of 2013 &
Appeal no. 1 of 2013**

Dated : 20th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kerala State Electricity Board ...Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent(s)

**Counsel for the Appellant(s): Mr. M.T. George
Mr. Siva Prasad**

Counsel for the Respondent(s): Mr. Ramesh Babu M.R.

ORDER

We have heard the Learned Counsel for both the parties.

Written submissions have already been filed by the Learned Counsel for the Appellant after serving copy on the other side. The Learned Counsel for the Respondent is directed to file his written submissions on or before 02.07.2014 after serving copy on the other side.

Post the matter for reporting compliance on **03.07.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**